

Sixteenth Loksabha

an>

title: The Minister of Commerce and Industry laid a statement regarding status of implementation of the recommendations contained in the 131st, 133rd and 135th Report of the Standing Committee on Commerce.

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI SURESH PRABHU): On behalf of Shri C.R. Chaudhary, I beg to lay a statement regarding status of implementation of the recommendations contained in the 131st Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations contained in the 123rd Report of the Committee on Export Infrastructure in India, pertaining to the Ministry of Commerce and Industry.

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI SURESH PRABHU): On behalf of Shri C.R. Chaudhary, I beg to lay a statement regarding status of implementation of the recommendations contained in the 133rd Report of the Standing Committee on Commerce on Demands for Grants (2017-18), Demand No.12, pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI SURESH PRABHU): On behalf of Shri C.R. Chaudhary, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 135th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations contained in the 132nd Report of the Committee on Demands for Grants (2017-18), Demand No.11, pertaining to the Department of Commerce, Ministry of Commerce and Industry.